

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the 16<sup>th</sup> September, 2021

An interaction of the Committee for Designation of Senior Advocates for the state of Assam with the applicants, to be designated as Senior Advocate will be held on **27<sup>th</sup>, 28<sup>th</sup> and 29<sup>th</sup> September, 2021 at 3:45 PM** in the Judges' Lounge (1<sup>st</sup> Floor), Gauhati High Court (New Building), Guwahati, as per the schedule annexed at **Annexure-A**. Therefore, applicants are requested to kindly make it convenient to meet the Registrar-cum-Principal Secretary to Hon'ble the Chief Justice in his official chamber at least half an hour prior to the scheduled time.

The applicants are further requested to collect the hard copies of the call letters for the said interaction from the Secretariat of the Committee for Designation of Senior Advocates in the First Floor, New Block of the Gauhati High Court.

For any assistance in this regard, the applicants may contact at 9706739110 (Mr. Uddepman Ch. Baruah).

**By Order,**

  
**REGISTRAR GENERAL**

**Memo No. HC. III -23/2019/ 4836 /G, Dated: 16<sup>th</sup> September, 2021.**  
**Copy to:**

1. Shri Nilayananda Dutta, Senior Advocate and Advocate General, Arunachal Pradesh.
2. Shri Devajit Saikia, Senior Advocate and Advocate General, Assam.
3. The Registrar (Vigil./Admin./Judl./Estt.) Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Project Manager, Gauhati High Court, Guwahati. *He is requested to do the needful in the case video conferencing requested made by any of the dignitaries.*
6. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Judge, Gauhati High Court, Guwahati.
8. The Court Officer No.1/2, Gauhati High Court, Guwahati for information and necessary action.
9. The Chief Security Officer, Gauhati High Court, Guwahati.
10. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**  


**Annexure-A**

<b>Sl No.</b>	<b>Name of the applicant</b>	<b>Date of Interaction</b>
1.	Md. Kurshid Alam Mazumder	<b>27<sup>th</sup> September, 2021 at 3:45 PM</b>
2.	Mr. Ghanashyam Das	
3.	Mr. Muij Uddin Mahmud	
4.	Mr. Shah Syed Samadur Rahman	
5.	Mr. Kanak Sarma	
6.	Mr. Mahammad Ali Sheikh	
7.	Ms. Mrinalini Dutta Chowdhury	
8.	Mr. Bipul Sarmah	
9.	Mr. Jakirul Islam Borbhuiya	
10.	Mr. Surajit Dutta	
11.	Mr. Manabendra Nath	
12.	Mr. Randeep Sharma	
13.	Dr. Neelotpal Deka	
14.	Mr. Padmadhar Upadhyay	
15.	Mr. Joshim Uddin Ahmed	
16.	Mr. Dharmendra Kumar Sarmah	<b>28<sup>th</sup> September, 2021 at 3:45 PM</b>
17.	Mr. Ashim Chamuah	
18.	Mr. Tarun Chandra Chutia	
19.	Mr. Sanjay Mitra	
20.	Mr. Jagdish Sharma	
21.	Mr. Iqbal Hussain Saikia	
22.	Mr. Raj Kumar Borah	
23.	Ms. Momita Borah	
24.	Mr. Debashis Sur	
25.	Mr. Binod Kumar Jain	
26.	Ms. Uma Rani Chakravarty	
27.	Mr. Sunil Murarka	
28.	Ms. Bornali Bhuyan	

  
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29.	Mr. Manas Sarania	<b>29<sup>th</sup> September, 2021 at 3:45 PM</b>
30.	Mr. Profulla Roy	
31.	Mr. Arup Kumar Sarma	
32.	Mr. Amlan Dutta	
33.	Mr. Jyotirmoy Roy	
34.	Mr. Sailendra Kumar Barkataki	
35.	Mr. Aswini Thakur	
36.	Mr. Neelanjan Deka	
37.	Ms. Nitu Havelia	
38.	Ms. Medha Lila Gope	
39.	Mr. Parangam Narayan Goswami	
40.	Mr. Nazrul Islam	
41.	Mr. Parthiv Kumar Goswami	
42.	Mr. Pradip Khataniar	

\*N.B.: The list of applicants are not as per seniority of enrollment in the Bar.

*Sd/-*  
16/9/2021